#### Memorandum of Understanding 1994-95 between Govt, of India and the Metallurgical and Engineering consultants India Ltd.

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV) Madam I lay on the Table a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Steel) and the Metallurgical and Engineering Consultants (India) Limited for the year 1994-95. [Placed in Library, See No. 6316 / 94]

### Report and Accounts (1992-93) of the Veterinary council of India, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) Madam I lay on the

- (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of section 62 of the Indian Veterinary Council Act, 1984:
- (i) Annual Report and Accounts of the Veterinary Council of India, New Delhi, for the year 1992- 93, together with the Audit Report on the Accounts.
- (ii) Review by Government on the working of the above council.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. 6324/94]

Report (1992-93) of the National Open School, New Delhi and related papers

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE (KUMARI SELJA] Madam I lay on the Table a copy each (in English and Hindi) of the following papers:-

- (i) Annua! Report of the National Open School, New Delhi for the year 1992-93.
- (ii) Statement by Government accepting the above Report
- (iii) Statement giving reasons for the delay in laying papers mentioned at (i) above. [Placed in Library, See No. 6329 /94]

### REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON HUMAN RESOURCE DEVELOPMENT

commencing 22nd

August, 1994

SHRI P. UPENDRA (ANDHRA PRADESH): Madam, I beg to present the Eleventh Report (in English and Hindi) of the Department-related Parliamentary Standing Committee on Human Resource Development on the Dr. B.R. Ambedkar University Bill,

## ALLOCATION OF TIME FOR DISPOSAL OF GOVERNMENT LEGISLATIVE BUSINESS

THE DEPUTY CHAIRMAN: I have to inform Members that the Business Advisory Committee at its meeting held on Thursday, the 18th August, 1994 allotted time for Government Legislative Business follows:-

Business Time Allotted

Consideration and passing of the following Bills:-

(a) The Salaries, Allowance?, Leave and Pensions of the Officers and Servants of the Delhi High Court Bill, 1994.

1 Hour(To discussed together)

- (b) The Salaries, Allowances, Leave and Pensians of the Officers and Servants of the Supreme Court Bill. 1994.
- (c) The Terrorist and Disruptive Activities (Prevention) Amendment Bill, 1994.

# ANNOUNCEMENT RE. GOVERNMENT BUSINESS FOR THE WEEK **COMMENCING 22ND AUGUST, 1994**

THE MINISTER OF STATE IN THE OF PARLIAMENTARY MINISTRY **AFFAIRS** (SHRIMATI MARGARET ALVA): Madam, with your permission, I rise to announce that Government Business during the week commencing 22nd August, 1994 will consist of: - 1. Consideration and return of the following Bills as passed by Lok Sabha:-

- (a) The Appropriation (Railways) No. 4 Bill, 1994.
- (b) The Appropriation (Railways) No. 5 Bill, 1994.